

**GOVERNMENT OF INDIA
MINISTRY OF MINES**

**LOK SABHA
STARRED QUESTION NO. 86*
TO BE ANSWERED ON 21TH DECEMBER, 2017**

LEASE FOR BAUXITE MINING

***86. SHRI DEVUSINH CHAUHAN:**

Will the Minister of **MINES** be pleased to state:

- (a) whether the Union Government is considering eleven Bauxite mining lease applications of the Gujarat Mineral Development Corporation (GMDC) in Jamnagar and Kutch districts forwarded to them in March, 2012 and if so, the details thereof;
- (b) whether the clarifications sought by the Union Government have been attended to by the State Government of Gujarat and replies were furnished to them for consideration; and
- (c) if so, the time by which these Bauxite mining leases would be approved in favour of GMDC?

ANSWER

**THE MINISTER OF MINES, RURAL DEVELOPMENT AND PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)**

- (a) to (c): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. 86 for 21st December, 2017 asked by Shri Devusinh Chauhan regarding Lease for Bauxite Mining.

(a) to (c): The State Government of Gujarat had forwarded 11 proposals to the Ministry of Mines for the grant of Mining Leases of bauxite mineral in favour of Gujarat Mineral Development Corporation (GMDC) in Jamnagar & Kutch District for seeking prior approval of the Central Government under Section 5(1) of the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957 along with seeking relaxation of maximum area under section 6(1) (b) of the MMDR Act. The details of these 11 proposals are given in Annexure.

The Ministry of Mines examined these proposals in consultation with the Indian Bureau of Mines (IBM), which is the technical arm of the Ministry. The 4 proposals (Sl. No. 4-7 of Annexure) were returned to the State Government on 1.9.2015 on the technical advice of IBM that due to insufficient mineralization, the optimal and scientific mining plan cannot be prepared. The remaining 7 proposals (Sl. No. 1-3 & 8-11 of Annexure) were also returned to the State Government on 25.11.2016 due to technical deficiencies in exploration pointed by Indian Bureau of Mines, and that proposals were also not found to be saved under Section 10 A (2) (b) of amended MMDR Act.

ANNEXURE

MENTIONED IN THE STATEMENT TO THE REPLY TO LOK SABHA STARRED QUESTION NO. 86 FOR REPLY ON 21ST DECEMBER, 2017 ASKED BY SHRI DEVUSINH CHAUHAN

The details of 11 proposals for the grant of Mining Leases of bauxite mineral in favour of M/s GMDC in Jamnagar & Kutch District forwarded by State Government of Gujarat to Ministry of Mines for seeking prior approval under Section 5(1) of the MMDR Act, 1957:

Sl.No	File No.	Name of Party	Mineral(s)	Area	Village/ District.
1.	4/11/2012-M.IV	M/s. GMDC	Bauxite	248.83 Hect.	Bhopalka JAMNAGAR
2.	4/12/2012-M.IV	M/s. GMDC	Bauxite	332.8 Hect.	Bandiya KUTCH
3.	4/13/2012-M.IV	M/s. GMDC	Bauxite	686.56 Hect.	Kenedi JAMNAGAR
4.	4/14/2012-M.IV	M/s. GMDC	Bauxite	10.15 Hect.	Habardi JAMNAGAR
5.	4/15/2012-M.IV	M/s. GMDC	Bauxite	30 Hect.	Mevasa JAMNAGAR
6.	4/16/2012-M.IV	M/s. GMDC	Bauxite	17.27 Hect.	Mevasa JAMNAGAR
7.	4/17/2012-M.IV	M/s. GMDC	Bauxite	51.29 Hect.	MotaAsota JAMNAGAR
8.	4/18/2012-M.IV	M/s. GMDC	Bauxite	70.63 Hect.	Bhalia JAMNAGAR
9.	4/19/2012-M.IV	M/s. GMDC	Bauxite	497.33 Hect.	Ran JAMNAGAR
10.	4/20/2012-M.IV	M/s. GMDC	Bauxite	70.75 Hect.	Nandana JAMNAGAR
11.	4/21/2012-M.IV	M/s. GMDC	Bauxite	105 Hect.	Bankodi JAMNAGAR